

endeavour to secure the integrated development of the country as a whole, a number of areas and tracts have not developed to a satisfactory level, largely because of geographical situation and lack of better infrastructure. Border and Hill areas are among such backward tracts. Government are aware of the aspirations of the people of these areas for accelerated social and economic advancement. However, Government firmly reject the innuendo that they have neglected the development or that the dissatisfaction among the people living in these areas makes them less patriotic.

The pattern of Central assistance, as approved during the Third and Fourth Plan periods shows the range and extent of Government's solicitude for the development of hill areas such as Uttarkhand, Ladakh, the Assam Hill Areas, NEFA and Nagaland. As much as 90% of the Plan assistance for Ladakh, Assam Hill Areas and Nagaland will be financed by grants.

The National Development Council which met recently, has approved the Fourth Plan outlay. The State Governments concerned will now indicate firm figures for their outlays, the sectoral distribution, schemes/programme proposed to be undertaken within the markedly backward areas including the border areas. Hon'ble Members are aware that the demand for accelerated development is not confined to the hill areas.

Non-Implementation of the Concessions recommended by the Second Pay Commission in respect of the Industrial Employees of Defence Establishments

*736. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Second Pay Commission recommended some concessions in the matter of leave to the Industrial Employees of the Defence Establishments and the same has not so far been implemented in spite of the repeated representations from the All India Defence Employees Federation; and

(b) if so, how long it will take to implement these recommendations?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) and (b). The recommendations of the Second Pay Commission regarding leave to Industrial workers in Defence Establishments have been implemented with one exception. The recommendation relating to earned leave, which involved slight deliberalisation in a few cases could not be implemented. However, it was decided by Government that this question should be placed before the National Council of the Joint Consultative Machinery. A detailed note was circulated by the Official side with a view—

- (i) to simplify the procedure in working out the leave entitlement; and
- (ii) to get the concurrence of the National Council to the recommendations of the Pay Commission.

This matter was discussed by the JCM at the meeting held on the 11th and 12th July 1968. As the Staff side wanted more time to consider the full implications of the proposal, further consideration of this item was postponed. The Staff side of the Council have not so far expressed any views in the matter. A final decision can be taken only after the views of the Staff side are known.

Supply of 'Organizer' in Defence Services Libraries and Reading Rooms

*737. SHRI INDRAJIT GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the journal 'Organizer' is among those supplied to the libraries, reading rooms, and officers' messes of the Defence Services;

(b) if so, whether Government consider it desirable to allow communal and anti-secular ideas to be propagated among the personnel of the Armed Forces; and

(c) whether Government will consider the withdrawal of the 'Organizer' from approved reading matter for this purpose?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) No, Sir. No newspapers or periodicals other than Government publications are officially sup-